## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 784/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: M/s. Shawman Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

C.S.P. 784/230-232/NCLT/MB/MAH/2017

- 1. None present. Mentioned through Praecipe but remained un refresulted.
- 2. To be listed in due course.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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